

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1451  
ANSWERED ON:22.03.2012  
FULL REIMBURSEMENT OF FEE UNDER SCHOLARSHIP SCHEMES  
Scindia Smt. Yashodhara Rajee

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether there is a provision of reimbursement of whole fee under the Merit-cum-Means scholarship scheme being implemented by the Government for the minorities;
- (b) if so, whether there is also such provision in the scholarship scheme implemented by the Government for backward classes;
- (c) if not, whether there is any proposal to implement the provision of full reimbursement of fee under the Post-Matric and Merit-cum-Means scholarship schemes for backward classes; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a): 70 institutes for professional and technical courses have been listed under the merit-cum-means based scholarship scheme. Eligible students from the minority communities admitted to these institutions are reimbursed full course fee. A course fee of Rs.20,000/- per annum or the actual fee, which ever is less, is reimbursed to students studying in other institutions.
- (b): Under the Post-Matric Scholarship for OBCs(PMS-OBC) implemented by the Ministry of Social Justice and Empowerment, there is a provision for reimbursement of compulsory non-refundable fee to OBC students.
- (c) and (d): Do not arise.